

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-223**  
C.A No. 515,769/C-III/ND/19  
in  
IB-761(ND)/2018

**IN THE MATTER OF:**

Ms. Sony Pictures Networks India Pvt. Ltd.  
**Vs.**  
M/s. Ortel Communication Ltd.

...APPLICANT

...RESPONDENT

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 27.02.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SMT SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Raghav Shankar, Mr. Madhav Kanoria, Mr. Hiten Sampath, Mr. Srideepa Bhattacharya, Ms. Astha Tambi, Mr. Arshiya Sharda, Advocates

For the Respondent :


For the Intervener/RP : Ms. Anju Jain, Mr. Hitesh Sachar, Ms. Srishti Badhwar along with Mr. Srigopal Choudhary

**ORDER**

**CA 515,769 of 2019 filed in IB 761 of 2018**

Counsel for the Applicant is present. Counsel for the Resolution Professional is present. Pleadings are complete. Matter is posted for making final submissions.

List on 18<sup>th</sup> March 2020.

  
**(SUMITA PURKAYASTHA)**  
**MEMBER (TECHNICAL)**

  
**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

Upasana

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-223**

C.A No. 576 & 641 & 774/C-III/ND/19 & 597 /ND/2020  
in  
IB-761(ND)/2018

**IN THE MATTER OF:**

Ms. Sony Pictures Networks India Pvt. Ltd.  
Vs.  
M/s. Ortel Communication Ltd.

...APPLICANT

...RESPONDENT

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 27.02.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**SMT SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Ritin Rai Sr, Mr. R. Sasi Prabhu, Mr. Hiten Sampath, Ms. Gunjan Mathur, Mr. Tushar Bharadwaj, Advocates for Hathway Cable and Datacom Limited, Mr. Nipun Gautam for UCO Bank & Karnataka Bank, Mr. B.K. Mishra Advocate for UCO Bank

For the Respondent : Mr. Arijit Mazumdar, Mr. Shambo Nandy for R-2 in IA 641 and R-1 in IA774, Advocates

For the Intervener/RP : Ms. Anju Jain, Mr. Hitesh Sachar, Ms. Srishti Badhwar along with Mr. Srigopal Choudhary

**ORDER**

**CA 576,641 and 774 of 2019 with CA 597 of 2020 filed in IB 761 of 2018**

Counsel for both the sides are present. In CA 641 pleadings are complete. In CA 774 the counsel for the Applicant prayed for time for filing rejoinder. Time is granted with the direction to file rejoinder by circulating copy to all the parties within a week's time. The successful Resolution Applicant is directed to file a short affidavit extending the performance guarantee which is likely to expired on 11<sup>th</sup> March 2020 and to intimate to the concerned bank. Also to clarify about the extension of the time period in relation to the Resolution Plan. The same shall be done within a weeks' time by circulating copy to the parties. Matter is posted for making final submissions.

List on 18<sup>th</sup> March 2020.

  
**(SUMITA PURKAYASTHA)**  
**MEMBER (TECHNICAL)**

  
**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

Upasana